



**Central Administrative Tribunal  
Jammu Bench, Jammu**

T.A. No.61/3122/2020

This the 3<sup>rd</sup> day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

1. Deleted vide order dated 07.05.2019
2. Deleted vide order dated 07.05.2019
3. Sudha Kumari, W/o Sh. Lalit Kumar, R/o Lander Tehsil and Distarict Udhampur. Aged 32 years.
4. Pawan Rekha, W/o Sh. Vinod Kumar, R/o Lander Tehsil and District Duhampur. Aged 33 Years.

...Applicants

(By Advocate : None)

Versus

1. State of Jammu and Kashmir through Chief Secretary, Govt. Of J&K, Civil Secretariat, Jammu.
2. Commissioner / Secretary to Education Department, Govt. Of J&K, Civil Secretariat, Jammu.
3. Director School Education, Jammu.
4. Chief Education Officer, Udhampur.
5. Zonal Educational Officer, Pancheri District Udhampur.

...Respondents

(By Advocate : None)

**O R D E R (ORAL)****Hon'ble Mr. Anand Mathur, Member (A):**

No one appeared on behalf of the applicant in the Hon'ble High Court on number of days.

2. Vide order dated 27.07.2020 Hon'ble High Court had directed the parties to appear before this Tribunal today i.e. 03.11.2020. Nobody appeared on behalf of the applicant today. It appears that the applicant has lost interest in pursuing this case. Accordingly, the TA is dismissed in default for non-prosecution. No order9 as to costs.

**(Anand Mathur)**  
**Member (A)**

*Piyush*

**(Rakesh Sagar Jain)**  
**Member (J)**